

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
IA No. 416/JPR/2023
IA No. 654/JPR/2023
IA No. 26/JPR/2024
IA No. 27/JPR/2024
IA No. 28/JPR/2024
IA No. 29/JPR/2024
IA No. 156/JPR/2024
IA No. 159/JPR/2024
IA No. 167/JPR/2024
IA No. 237/JPR/2024
IA No. 279/JPR/2024
CP No. (IB)- 14/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

RG Colonizers Pvt. Ltd.

... Operational Creditor/Applicant

Versus

Macro Infra Contractors Pvt. Ltd. & Anr.

... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Prabhansh Sharma, Adv.
For the Respondent : Pradeep Kumar Chaudhary, Adv.
Karan Audichya, Adv.
Dolly Sharma, Adv.
Bhriagu Sharma, Adv.
Ripunjay Singh Palawat, Adv.
Pramod Kumar, Adv.
Jitendra Choudhary, Adv.
Vartika Mehra, Adv.

ORDER

Sd/-

Sd/-

IA No. 416/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing for the Applicant. Mr. Pradeep Kumar Chaudhary, Adv. along with Mr. Karan Audichya, Adv. for the Respondent No. 2 & 3. It is seen that Vakalatnama has been filed on behalf of the Respondent No. 3 only. Respondent No. 2's name doesn't appear in the Vakalatnama. In this regard, learned counsel for the Respondent has to clarify whether the reply filed by him will be considered with regard to respondent No.2 also. Pleadings are complete in this IA. Learned counsel for the RP seeks to file certified list of Debtors as on 31.03.2024. The same may be filed within 2 weeks. List the IA on 10.09.2024.

IA No. 654/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Aditya Vijay, Adv. appearing on behalf of Mr. N.S. Bhati, Adv. submits that due payment has been made. In this regard, learned counsel for the respondent is directed to file an affidavit and copy of the same be furnished to the learned counsel for the RP within 7 days. List the IA on 10.09.2024.

IA No. 26/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Ms. Dolly Sharma, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 7 days with an advance copy to the opposite counsel. Failing which, right to file reply will be forfeited. List the IA on 10.09.2024.

Sdr

Sdr

IA No. 27/JPR/2024, IA No. 28/JPR/2024, IA No. 29/JPR/2024, IA No. 159/JPR/2024, IA No. 167/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.09.2024.

IA No. 156/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Ms. Vartika Mehra, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.09.2024.

IA No. 237/JPR/2024

Heard Mr. Nitesh Srivastava, Adv. appearing on behalf of the RP. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent No. 1, 2, 3, 9, 11, 12, 14, 15, 17, 19, 23. Ms. Dolly Sharma, Adv. appearing on behalf of the Respondent No. 20, 21. Mr. Aditya Vijay, Adv. appearing on behalf of Mr. N.S. Bhati, Adv. for the Respondent No. 16. Mr. Prashant Agarwal appearing for the Respondent No. 4. Ms. Vartika Mehra, Adv. appearing for the Respondent No. 5. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.09.2024.

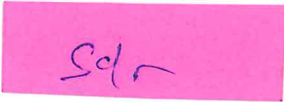
Sdr

Sdr

IA No. 279/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Pramod Kumar, Adv. appearing on behalf of the Respondent No. 1 submits that reply has been filed by him. Mr. Jitendra Choudhary, Adv. appearing on behalf of the Respondent No. 2,3,5,6. Mr. Chitransh Mathur, Adv. appearing for the Respondent No. 4. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.09.2024.

List the matter on 10.09.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deependra Joshi)
Judicial Member

July 22, 2024